RAJYA SABHA

Wednesday, the llth December, 1974/the 20th Agrahayana, 1896 (Saka)

The House met at eleven of the clock, Mr. Chairman in the Chair.

ORAL ANSWERS TO QUESTIONS

Co-Ordination and Determination of Standards of Higher Education

585. SHRI R. K. MISHRA:
SHRI SARDAR AMJAD ALI:
SHRIMATI MARGARET ALVA:
SHRI HARSH DEO MALA^VI^VA:
SHRI N. R. CHOUDHURY

Win the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state :

- (a) whether Government have appointed a committee to go into the question of coor dination and determination of standards of higher education; and
- (b) if so, what are its terms of reference? THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) and (b) No Sir. The Government of India have, however, appointed a Committee to review the functioning of the University Grants Commission, with particular reference to coordination and determination of standards of higher education and make recommendations as to measures conducive to more effective discharge of its responsibilities. It will be open to the Committee to examine any other matter which has a bearing on the working of the University Grants Commission.

SHRI N. R. CHOUDHURY: May T know from the Ministe" whether the proposed Committee will consider any tirne-bound programme for Indianisation of text books in Universities and if so what are its details?

PROF. S. NURUL HASAN: No. Sir.

श्री रबी राय: मैं यह मालूम करना चाहता हूं कि पू॰ जी॰ सी॰ के सिलमिले में जो कमेटी बैठाई गई है, इसके प्रध्यक्ष कौन हैं ग्रीर कमेटी कब तक ग्रपनी रपट दे देगी हैं इस सिलमिले में मैं यह भी जानना चाहता tThe question was actually asked on the floor of the House by Shri N. R. Choudhury. क्योंकि मेरी जानकारी मह है कि पहले यू० जी० सौ॰ के नेयरमैन श्री जेकब थे, लेकिन वे श्रव उसके नेयरमैन नहीं हैं। मैं यह भी जानना चाहता हूं कि गवर्नमैन्ट ने धभी तक यू० जी० सी० का नेयरमैन मुकर्रर क्यों नहीं किया और नेयरमैन मुकर्रर करने के लिए सरकार श्रभी और कितना समय लेगी?

प्रो० नूटल हसन: मान्यवर, जहां तक सवाल के पहले हिस्से का प्रश्न है, इस कमेटी के भ्रष्ट्यल बा० देनी शंकर झा है। जहां तक दूसरे भाग का प्रश्न है, यू० जी० सी० के अध्यक्ष की नियुक्ति करने के लिए गवर्न-मैन्ट कोशिश कर रही है।

SHRIMATI LEELA DAMODARA MENON: Prior to this, there were other Committees and Commissions like Dr. Radhakrishnan Committee and Kothari Commission. Have their recommendations become obsolete so that We have to go to another Committee to get further recommendations?

PROF. S. NURUL HASAN: I am afraid the hon. Members has not. .. I am sorry, I would rather say that I have not explained myself to this hon. House and the hon. Members tliat this Committee which has been appointed was to go into the functioning of the University Grants Commission with reference to coordination and determination of Standards of higher education, in particular. If I may make a submission, this committee has been appointed principally on the basis of the 114th report of the Public Accounts Committee, Fourth Lok Sabha. Radhakrishnan Commission, as the House would recall, was appointed to make regarding recommendations university education in general. So far as Kothari Commission was concerned, it was to make recommendations on all sectors of education.

SHRI SUBRAMANIAN SWAMY: The question of coordination and determination of standards of higher education is intimately related to the security of service oi teachers. I want to know from the honourable Minister whether he is proposing to de anything with regard to the service condition: of the teachers of the universities, for example the premier university like the Delhi University so that the problem of standards of highe education can be dealt with in a co-ordinatei way.

PROF. S. NURUL HASAN: Sir, I mad the submission during the last Session of th august House that the Government propose

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o bring forward a Bill. 1 hope, Sir. that this honourable House vviJI be able to spare some ;ime for it and in this Bill statutory security of iervice for the teachers of the Delhi University ncluding its colleges will be there and hope t will satisfy the honourable House.

SHRI SUBRAMANIAN SWAMY During this Session?

PROF. S. NURUL HASAN: Yes, during his Session.

SHRI KURSHED ALAM KHAN: Sir, ased on the recommendations of the Kothari 'ommission, the Government formulated a ational policy on education which was issued I the form of a Government resolution in J68. There were quite a few basic points in lis resolution. But I would like to know te specific position with regard to two points, would like to know from the honourable [inister whether and to what extent any imovement his been achieved regarding thi lality and production of inexpensive text->oks and the target of investment of 6% of '.e national income in education.

PROF. S. NURUL HASAN: Sir, does lis question arise out of the main question?

MR. CHAIRMAN: No. it does not arise.

SHRI KURSHED ALAM KHAN: Sir, is is a very important question and I do low how it can be said that this does not ise oat of the main question.

MR. CHAIRMAN: You see, a specific estion was asked and he has replied. This es not arise out of the main question. Yes, '. Kurian.

DR. K. MATHEW KURIAN: Sir. SJ as the question of o-ordination and deter-nation of standards of higher education is teerned, in the university education in teral, you will see, if you really examine whole thing, that the whole system has lapsed. I would like to know specifically m the honourable Miaister whether it is not fact that the Government's policy, higher ication policy, is' a policy of supporting ism in education. Recently, Sir, when they oduced the UGC scales which are meant to > teachers in maintaining better standards, m scales were being implemented only in Central Universities while in the State Uni-'ties the teachers are left to the mercies of Itate Governments and others the

Government is perpetuating and aggravating this elitism. When such a policy of elitism is there in education and when there is no uniformity in the pay scales for the University teachers, how will he ensure better and uniform standards of education?

PROF. s. NURUL HASAN: Sir, 1 would like to submit very respectfu'ly for the consideration of the honourable Member that his impression is not correct. The Central Government is not in favour of any lack of uniformity in the scales of pay of the teachers of ihe Central Universities and th: State Universities and it is for this reason, Sir, as I submitted earlier in this House, that the Central Government has offered financiaj assistance to the State Governments.

Then, Sir, so far as the word -elitism" is concerned, I would like to submit that it is a very unscientific word and, so, it wa be used in any sense.

MR. CHAIRMAN: Ye,, Mr. Kulkarni.

SHRI A. G. KULKARNI : Sir. this Committee was appointed to review and coordinate the standards in higher education. I would like to know whether the Minister is aware of the fact that in the present-day context, because of unemployment amongst the educated people, part cularly the students, there is so much of tension and social problems have been coated in this country, Is the honourable Minister considering the question of curtailing the higher education to the extent that the technical standards of the students are encouraged and they get technical education only to get jobs and for entering the services or industries so that the country does not face the problem of social tension and other difficulties?

MR. CHAIRMAN : This is a separate question.

SHRI A. G. KULKARNI: 1 do not understand how it can be a separate question. I do not know why he should take such a plea and refuse to answer. Thi i is a basic question and a very simple question. The educated unemployed people are there in large numbers in the country and they are a potential danger. I want to know what your policy is w^'th regard to the educational reforms or review of the whole question in the field of higher education so that they do not get thi* higher education only to remain unemployed, bnt eer enough technical education.

PROF. S. NURUL HASAN: Sir, the Government's policy has been enunciated in the documint of the Draft Fifth Five Year Plan which has been discussed in this House and has been discussed by the Committee of the two Houses and this policy is there, Sir, in the various documents of the Central Advisory Board of Education which are available in the Parliament Library.

SHR1 A. G- KULKARNI: My submission is that if the Minister thinks that the draft Five Year Plan is published and the 'approach' is published and these would have really been implemented, honey and milk, would have Mown in this country. The difficulty is that it is not implemented. Sufficient investment is not made and sufficient care is not taken by the Government in seeing this potential danger in this country which is going to block the entire fabric of this country.

MR. CHAIRMAN: Mr. Schamnad.

SHRI HAMID ALI SCHAMNAD: Sir, it has appeared in the Press that for the better efficiency of education and to judge talents of students there is a proposal to abolish the present system of examinations and some other methods are going to be adopted to judge the talents of students. May I know, Sir -----

MR. CHAIRMAN: Where is the question of examination?

SHRI HAMID ALI SCHAMNAD: It has appeared in the Press-

DR. K. MATHEWKURIAN: How to determine the standards '.'

PROF. S. NURUL HASAN: So far as the examination reform is concerned, Sir, last week we discussed the matter and 1 gave information about the recommendations which had been made by the Workshops and the hon. Member may very kindly have a look at the reply that was given.

SHR HAMID AU SCHAMNAD : Are we accepting that recommendation?

PROF. S. NURUL HASAN: I had stated that the recommendations of these Workshops are going to be considered by the University Grants Commission. Their report has not yet been made available to me-

DR. RAMKRIPAL SINHA: I would like to kno .v what has led the Government to for- ! of House by Shri Syed Nizam-ud-din. mulate a new palicy in connection with the

evaluation of the examination scripts of students? Teachers of higher education were formerly paid a separate remuneration. But I fear that Prof. Numl Hasan has promulgated an order abolishing the old system- I think this is going to affect the standard of higher education. I would liks to know what has led the Government to think on this new line and to order for this new approach of removing remuneration to teachers for examination work

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PROF. S. NURUL HASAN: If the hon. Member had given specific notice, I would have been very glad to explain the reasons for

DR. RAMKRIPAL SINHA: This comes from the standards.

MR. CHAIRMAN: He has no information on that. Next question

586. [Transferred to the 16th December 1974.]

Drought and famine conditions due to deforestations

587. SHRI SYED N1ZAM-UD-DIN .f SHRIMATI MARGARET ALVA: SHRI G. C. TOTU:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

- (a) whether Government propose to take over the exploitation of forest wealth as the indiscriminate felling of trees is to a large extent responsible for frequent drought and famine conditions;
- (b) what are the names of states which have taken over the exploitation of forests; and
- (c) whether the Central Government propose to issue directions in this regard to such States as have not done so?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P SHINDE): (a) and (c) while not disputing indiscriminate felling of trees and its effects oi eco-system, Centre has been making request to thi States drawing their attention to th matter and its effect. Forestry, however, is; State subject and the Centre has no Statutor authority to issue directives-

tThe question was actually asked on the floe